

**Government of India
Ministry of Finance
Department of Revenue**

**LOK SABHA
STARRED QUESTION NO. *341
TO BE ANSWERED ON FRIDAY, DECEMBER 9, 2016
AGRAHAYANA 18, 1938 (SAKA)**

TAX REFORMS

***341: SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that as per World Bank's latest 'Doing Business Report', India has been ranked 156 amongst 189 countries surveyed in the matter of paying taxes and if so, the facts in this regard and the reaction of the Government thereto; and
- (b) whether the Tax Administration Reform Commission (TARC) made some useful recommendations to improve tax regime and if so, the major recommendations made thereof and the follow up action taken thereon?

**ANSWER
FINANCE MINISTER
(SHRI ARUN JAITLEY)**

- (a) & (b): A Statement is laid on the table on the House.

Statement as referred to in reply to Starred Question No.*341 to be answered on 9th December, 2016 in Lok Sabha on the subject of Tax Reforms.

- (a) The Government is aware about the latest report of the World Bank on “Doing Business Report”. India has been ranked 172 amongst 190 countries surveyed in the matter of paying taxes. We have some reservations about the methodology of the assessment parameters in this regard. However, we have been taking a number of steps to ease tax compliance for tax payers of direct taxes as well as indirect taxes. We are constantly striving to improve our position.
- (b) The Tax Administration Reform Commission (TARC) in its four Reports had made very useful recommendations covering mainly Customer focus, Structure & Governance, Dispute Management, Key Internal Processes, use of Information & Communication Technology, Information Exchange, Revenue Forecasting, Predictive Analysis and Research for Tax Governance, Customs Capacity Building, Impact Assessment, Expanding the base, Compliance Management, etc.

Of the recommendations given by TARC, 130 recommendations have already been implemented, whereas 173 recommendations relating to CBDT are acceptable with modification and 95 recommendations with regard to CBEC are at different stages of Implementation/ examination. However, 29 recommendations for CBDT and 39 recommendations for CBEC have not been found acceptable after due examination.